were continued. We proposed finally that premia should be accepted uptill as late as 31st December, 1951. Again, we wanted to extend the date, but they did not accept. All these complications have arisen because Pakistan do not agree to the payment of premia in Indian Post Offices for policies for which they are liable.

Shri Gidwani: How will you give them relief if they do not pay and if their policies lapse?

Shri Raj Bahadur: There is no danger. Whatever premium they are paying in our post offices will be refunded to them in case the Pakistan Government refuses to accept them through the channel of the post offices.

DISMANTIED LINES

*810. Shri Ram Dass: Will the Minister of Railways be pleased to state:

- (a) the railway lines that were dismantled in India during the last war, and have not been so far re-laid; and
- (b) which of them it has been finally decided are not to be re-laid?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A list of the railway lines dismantled during the last war and not so far re-laid has been placed on the Table of the House. [See Appendix III, annexure No. 61.]

(b) Up-to-date Traffic Appreciation Reports and Estimates of cost of Restoration are being examined and no final decision has so far been reached. One of the dismantled lines, viz., Raipur Forest Tramway was however, owned by the C.P. Government and it is upto the Madhya Pradesh Government to consider its restoration.

Shri Ram Dass: May I know what new lines the Government contemplate to lay in the Five Year Plan period in the Punjab?

Shri Alagesan: The question of restoring the Rohtak-Gohana-Panipat line is under consideration.

Shri K. G. Deshmukh: May I know if the Government have any settled policy regarding the restoration of the railway lines which were taken out during war time?

Mr. Speaker: He wants to know whether Government have any general policy or whether they are taking individual lines into consideration.

The Minister of Railways and Transport (Shri L. B. Shastri): I have already announced it in my speech in the House the other day. In fact, our policy is to restore as many of them as possible, except those which are found to be wholly unremunerative.

Shri M. D. Ramasami: May I know whether the Tirupattur-Krishnagiri dismantled line will be reopened?

Shri Alagesan: I think the hon. Member refers to the Morappur-Hosur line. It is in place of that that the extended line from Bangalore to Salem is under consideration.

रेलों में चोरियां

*८१२. श्री भागवत झा आजाद : क्या रेलवे मंत्री यह बताने की कृपा करेंगे :

- (क) जनवरी से दिसम्बर, १६४३ तक मालगाड़ी के डिब्बों से माल की चोरी के कितने मामले ग्रधिकारियों के सामने ग्राये:
- (ख) चोरी गये माल का मूल्य कितना था;
- (ग) कितने मूल्य का माल वापिस मिला; और
- (घ) सरकार ऐसी चोरियों को रोकने के लिये क्या कार्यवाही कर रही हैं?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The number of thefts of goods from wagons reported to the authorities during January to December, 1954, was 6,882.